#### GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

# LOK SABHA UNSTARRED QUESTION NO.419

TO BE ANSWERED ON THE 19<sup>TH</sup> NOVEMBER, 2019

## FUNDS FOR DROUGHT AFFECTED REGIONS

### 419. SHRI KAUSHAL KISHORE: SHRI UPENDRA SINGH RAWAT:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

(a) whether the Government has provided Central funds to the State Government of Uttar Pradesh during the current year to tackle the severe drought conditions in its rural areas, particularly Lalitpur, Mahoba, Jhansi (Bundelkhand), Sonebhadra and Mirzapur; and

(b) if so, the details thereof and if not, the reasons therefor?

## ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) & (b): No, Sir. In the eventuality of notified calamities, State Government is empowered to undertake necessary relief measures from State Disaster Response Fund (SDRF), which is readily available with the State. For calamity of severe nature, additional financial assistance, over and above SDRF, is considered from National Disaster Response Fund (NDRF), in accordance with items and norms of assistance, upon receipt of Memorandum from the State Government. As per the 'Manual for Drought Management, 2016', the State can declare Kharif drought by 31<sup>st</sup> October. So far, Government of Uttar Pradesh has not submitted any Memorandum for drought during Kharif Season 2019, seeking financial assistance from the NDRF.

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